

SUPREME COURT OF INDIA
NOTICE

IN SUPERSESSION OF NOTICE DATED 11TH JUNE, 2018 REGARDING TAKING UP OF THE MATTERS ON 18TH AND 19TH JUNE, 2018, THE MATTERS LISTED ON 12TH AND 13TH JUNE, 2018 BEFORE LD. REGISTRAR'S CHAMBERS PRESIDED OVER BY MR. KAPIL MEHTA, REGISTRAR WILL NOW BE TAKEN UP ON THE SAME DAYS I.E. 12TH AND 13TH JUNE, 2018.

DATED THIS THE 12TH DAY OF JUNE, 2018.


BRANCH OFFICER (DEU)

COPY TO:

ALL CONCERNED